

the States under Accelerated Rural Water Supply Programme. The allocation of grants among the States, including Rajasthan, will be decided after the Budget is passed by Parliament.

[*English*]

#### Application of Computers in Agriculture

2050. SHRI C.P. THAKUR : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the steps proposed to be taken to develop infrastructure facilities for application of computer in agriculture ; and

(b) whether Government propose to open any such centre in Bihar which needs lot of modernisation in agriculture ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). The information is being collected.

[*Translation*]

#### Allotment of Government Accommodation to Personal Staff of Ministers

2051. SHRI VILAS MUTTEMWAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the policy of allotment of Government accommodation to the Personal staff of Central Ministers on priority basis has since been changed ;

(b) if so, the reasons therefor and the details of the new policy ; and

(c) the number of various types of accommodation which can be allotted to the Personal staff of each rank attached to Central Ministers ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) No, Sir.

(b) Does not arise.

(c) Details of accommodation which can be allotted are as under :

(i) Key personnel in the Prime Ministers' Office as recommended by the Prime Minister.

(ii) Two members of the personal staff (other than Group D) attached to a Minister and one member of the personal staff (other than Group D) attached to Deputy Minister as recommended by the Minister/Deputy Minister provided no ad-hoc allotment has already been made on his recommendation.

(iii) One Jamadar or Peon attached to a Minister/Deputy Minister as recommended by him.

(iv) One officer whose service has been specially requisitioned from the State Governments for working on the personal staff of Ministers.

Type of accommodation is decided on the basis of prescribed emoluments.

[*English*]

#### Import/Export of Sugar

2052. SHRIMATI JHANSI LAKSHMI N.P. : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) what is the sugar exports price, import price and imported sugar sale price in India ; and

(b) whether Government consider these satisfactory in over all interests of the producers, consumers of the country and if not, the redressal/corrective steps proposed ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :

(a) The average F.O.B. price at which sugar was exported during the financial year 1984-85 was about Rs. 2343 per

tonne. The average C.I.F. price of sugar imported against contracts entered into by the State Trading Corporation of India during 1984 was about Rs. 2288/- per tonne and this was allotted to the Food Corporation of India/State Governments at the levy price, the All-India weighted average of which was Rs. 3110.70 per tonne (excluding excise duty).

(b) The imports of sugar have been resorted to whenever considered necessary to keep the sugar availability in the country at adequate level. The export of sugar during 1985 has been permitted so far to the extent of India's pre-ferential E.E.C. and U.S. quotas except for a small quantity committed for export for Nepal, etc.

#### Acute Water shortage in the Capital

2053. SHRI C MADHAV REDDY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the Times of India dated 21 March, 1985 wherein it has been stated that the Capital is facing the threat of an acute water shortage even before the summer begins ;

(b) if so, what are the causes thereof ; and

(c) the steps taken by Government to avoid the crisis ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Sir.

(b) Curtailment in water supply was caused towards the end of February 1985 due to lower than the normal (672 ft.) pond level at wazirabad Barrage where water supply of 170 MGD is drawn from the river Yamuna. The low pond level at Wazirabad Barrage was due to failure of rains.

(c) Additional release of 200 cusecs of water from Bhakra Beas Management Board and 150 cusecs from the share of U.P. at Tajewala was arranged and the pond level was made up and the normal pond level is being maintained at present.

To keep a watch over Delhi's water supply position especially during summer, two committees, one under the Chairmanship of the Lt. Governor, Delhi, and the other in the Ministry of Works and Housing in which among others, representatives from the neighbouring States will also be associated, have been constituted to review the water supply position in the Capital periodically, and take necessary steps to maintain the same at satisfactory levels.

#### Basic Amenities to Unapproachable Villages of Andhra Pradesh

2054. SHRI T. BALA GOUD : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether some of the villages in Yellareddy, Kamarreddy, Bheemgal, Madunur and Domankond Taluks in Andhra Pradesh are surrounded by thick forests and are unapproachable either by road or by any other means of communication ;

(b) whether Union Government was approached to provide these villages with basic amenities such as roads, electricity and tanks for minor irrigation without causing any damage to forest area ;

(c) if so, the details of the proposals with Government ; and

(d) the steps Government have taken to give clearance in this matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CANDULAL CHANDRAKAR) : (a) and (b). Yes, Sir. These taluks are forest tracts. No such proposal has been received. However, the villages in these taluks are not totally inaccessible. The forest areas have a